

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **Sheltrex Developers Pvt Ltd**

PETITION NUMBER : **IBA/889/2019**

APPLICATION NUMBER : **a) IA/IB/1729/2023
b) IA(IBC)/2189(CHE)/2023**

ORDER

Ld. Counsel Mr. B. Ramana Kumar for the RP. Ld. Counsel Ms. Taniya Bansal representing Ld. Counsel Mr. Sanjeev Singh for the Applicant in IA(IBC)/2189(CHE)/2023. Ld. Sr. Counsel Mr. Srinath Sridevan for the owner of the land.

Case heard.

List the Applications for hearing on **02.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk